

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 33
(IB)-161(PB)/2024

IN THE MATTER OF:

Bank Of Maharashtra

.... Petitioner

Vs

Sh. Amit Goyal

.... Respondent

Order under Section 95(1) of (IBC)

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Shivam Gupta
For the Respondent : Adv. Sanchit Garg
For the RP : CA Anil Kumar, RP

ORDER

IA-2488/2024

CA Anil Kumar, RP appeared through VC. Mr. Shivam Gupta, Ld. Counsel for the Bank of Maharashtra is also present. Mr. Sanchit Garg, Ld. Counsel appeared on behalf of Personal Guarantor and seeks one week's further time to file his response to the report of the RP.

At request and by consent, list the matter on **05.08.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

03.07.2024
Lalit